

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 23-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100520/2014	The State Wadala P.S Vs Kannan @ Gondawala Andy Kaunder and others	
<b>Sub Matter: MISC APPLN SC/0100158/2020</b>				
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
2	SESSIONS CASE	100005/2013	Trombay Police station Vs Pappu Kalu Lodhya and Anr	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100445/2015	The State of V.B.Nagar Police Station Vs Vishal Popat Shinde	
4	SESSIONS CASE	100143/2018	The State of Bhandup Police Station Vs Laxmi Shyam Kamble	
<b><u>EVIDENCE</u></b>				
5	SESSIONS CASE	100111/2015	The State Dharavi Police Station Vs Yusuf Mehmood Shaikh and Another	
6	SESSIONS CASE	100107/2018	The State of Park Site Police Station Vs Savirhasan Mohamaddin Khan	
<b><u>CHARGE</u></b>				
7	SESSIONS CASE	100624/2015	The State of Mulund Police Station. Vs Suresh Kishanchand Dhansinghani	
8	SESSIONS CASE	100267/2018	The State -Trombay Police Station Vs Abdul Mutalif Kadar Badsha	
9	SESSIONS CASE	1000504/2018	The State of Sewree Police Station Vs Bilal Kareem Shaikh	PP

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10	SESSIONS CASE	1000514/2018	The State of Kalachowki Police Station Vs Irshad Sultan Ahemad Khureshi	PP
11	SESSIONS CASE	100031/2019	The State of Bandra Police Station Vs Ayub Yunus Khan	APP
12	SESSIONS CASE	100374/2019	The State of Trombay Police Station Vs Mohd. Ali Samsu Rehman Shaikh	APP
13	SESSIONS CASE	100646/2019	The State of Maharashtra - Nehrunagar Police Station Vs Rehan Abdul Rashid Qureshi	PP
<b><u>REPLY/SAY</u></b>				
14	SESSIONS CASE	100572/2017	The State Khar Police Station Vs Dhiraj Jivachh Das and other	
15	M A IN ABA	100312/2020	Muinuddin Achwa and Anr Vs The State of Maharashtra Khar P.stn.	Tariq Khan
<b><u>APPEARANCE</u></b>				
16	SESSIONS CASE	100052/2019	The State of Maharashtra- Santacruz Police Station Vs Kali @ Shyamal Govind Chauhan	APP
17	SESSIONS CASE	100148/2019	The State of Maharashtra- Shivaji Nagar Police Station Vs Jamal Jimauddin Khan	APP
18	SESSIONS CASE	101999/2019	State of Maharashtra - Navghar Police Station Vs Sunilkumar Vijaykumar Tiwari	APP
19	SESSIONS CASE	100454/2020	The State of Maharashtra - Nirmal Nagar Police Station Vs Sonu Meer Hasan Qureshi @ Sonu Alvi @ Sonu Pavi	PP

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20	SESSIONS CASE	100596/2020	The State Ghatkopar Police Station Vs Smt. Alka Ashok Shardul	PP
21	SESSIONS CASE	100641/2020	The State - Bhanup Police Station, Mumbai Vs Ravikumar Subhash Mishra	
<b><u>REPORT</u></b>				
22	SESSIONS CASE	100254/2001	State of Maharashtra Vs Anand Sudhir Limaye and 5 ors	
23	MISC APPLN SC	100158/2020	The State Wadala P.S Vs Chakravati Laxman Kaundur	APP Khan Abdul Wahab
<b>( Main Matter SESSIONS CASE/0100520/2014)</b>				
<b><u>DISCHARGE APPLICATION</u></b>				
24	SESSIONS CASE	100265/2017	AGRIPADA POLICE STATION Vs JAVED HIDAYATULLA VASIULLA KHAN AND ORS.07	

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<b><u>HEARING</u></b>				
1	SESSIONS CASE	100203/2017	SHIVAJI PARK POLICE STATION. Vs UMESH HARI BOBLE	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SESSIONS CASE	100326/2014	The State Bhoiwada P.S Vs Yogesh Balaram Aagrey	
3	SESSIONS CASE	100776/2014	The State CST Rly P.S Vs Imtiyaz Amir Hamja Khan and ors.	
4	SESSIONS CASE	100527/2016	THE STATE OF D.B.MARG POLICE STATION. Vs ALMANGA RAMBHAV ALSARIYA	
5	SESSIONS CASE	100648/2019	The State of Maharashtra - Navghar Police station Vs Chirag Suresh Peshwani	PP
<b><u>EVIDENCE</u></b>				
6	SESSIONS CASE	100310/2016	THE STATE OF RAK MARG POLICE STATION. Vs MAHURUF SAMIM KHAN.	
7	SESSIONS CASE	100375/2016	THE STATE OF CUFFE PARADE POLICE STATION. Vs BIPIN VISHNU MORE	
<b><u>CHARGE</u></b>				
8	SESSIONS CASE	100069/2017	GOVANDI POLICE STATION. Vs RAHUL ISHWAR RATHOD	
9	SESSIONS CASE	100183/2018	State-Govandi P. Stn. Vs Devidas Babruwan Chavan	
10	SESSIONS CASE	1000550/2018	The State of -Mulund Police Station Vs Jagdish Manu Purabiya	APP

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11	SESSIONS CASE	1000644/2018	The State of Maharashtra - Wadala T. T. Police Station Vs Joginderkumar Ramdas Jaiswar and Other 01	PP
12	SESSIONS CASE	100645/2019	The State of Maharashtra - Nehrunagar Police station Vs Rehan Abdul Rashid Qureshi	PP
<b><u>ORDER</u></b>				
13	SESSIONS CASE	1000518/2018	The State of Antop Hill Police Station Vs Soliya Salim Sayyed and other 1	PP
<b><u>COMPLIANCE</u></b>				
14	SESSIONS CASE	100694/2017	The State Vakola Police Station Vs Sanjay Janu Pawar and other	
<b><u>REPLY/SAY</u></b>				
15	M A IN ABA	100028/2020	Nikhat Anwar Qureshi Vs State Chunabhatti Police Station	Heena Mushtaq Ahmed
<b><u>APPEARANCE</u></b>				
16	SESSIONS CASE	101694/2019	The State of Maharashtra - Parksite Police Station Vs Sachin Madhukar Dalvi	APP
17	SESSIONS CASE	100052/2020	The State of Maharashtra - Bandra Police Station Vs Rohit Tanajirao More	APP
18	SESSIONS CASE	100619/2020	The State Byculla Police Station Vs Ramzan Hanif Gulab Rasool Shaikh	PP
<b><u>WRITTEN ARGUMENTS</u></b>				
19	CRI APPEAL	100572/2018	Arun Sona Sathe@BA-1668-- 8-Aplnt. Vs State of Maharashtra-Pant Nagar P. Stn.-Respdt.	Viraj V. Kadam

**REPORT**

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20	SESSIONS CASE	100693/2014	The State D.B.Marg P.S Vs Khushbu Dilip Das 2. Suklesh Kumar Rohan Yadav	
<b><u>DORMANT FILE</u></b>				
21	SESSIONS CASE	100813/2003	State of Maharashtra Vs Mohammad Afsar Mohammad Anwar Shaikh 1	APP
22	SESSIONS CASE	100177/2005	The State of Maharashtra DCB CID Vs Mohd.Rafik Mohd Sidiq Ansari	
23	SESSIONS CASE	100178/2005	The State of Maharashtra DCB CID P.Stn. Vs Vijay Prakash Masavkar	
24	SESSIONS CASE	100913/2004	The State of Maharashtra Bhandup police stn. Vs Harish Subhedar Yadav	

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<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100651/2017	The State Khar Police Station Vs Samar Haripar Deonath	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100604/2017	The State DCB CID Unit-III Vs Manisha Gulab Pokharkar and other 5	
3	CRI APPEAL	100430/2018	Rajkumar Kishinchand Jagtani @ MA 1418/18 @ BA 1289/18 - Appellant Vs The State of Maharashtra - Chembur Police Station - Respondent	Naresh Lalchandani
4	ABA	100998/2020	Neha Prakash Khilnani Vs The State - Khar Police Station, Mumbai	Sameer P Nangre
<b><u>EVIDENCE PART HEARD</u></b>				
5	SESSIONS CASE	100773/2015	SHAHU NAGAR POLICE STATION. Vs SMT. SHAHAJADI MUBARAK KHAN AND ORS.03	
6	SESSIONS CASE	100040/2016	BYCULLA POLICE STATION. Vs RAJESH DARSHAN GUPTA AND ORS.03	
7	SESSIONS CASE	100319/2017	D.B.MARG POLICE STATION Vs SMT. REENA DILIP GUPTA AND ORS.03	
8	SESSIONS CASE	100053/2018	The State of Shahunagar Police Station Vs Arif Mubaraq Khan	
<b><u>EVIDENCE</u></b>				
9	SESSIONS CASE	100318/2014	The State Kherwadi P.S Vs Karppan Muttuswami Devender and others	

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10	SESSIONS CASE	100550/2017	The State Vakola Police Station Vs Siddhant Dyaneshwar Ganore	
<b>CHARGE</b>				
11	SESSIONS CASE	1000414/2018	The State of Maharashtra- Shivaji Nagar P. Stn. Vs Tazeem Vakil Shaikh and Other 1	z
12	SESSIONS CASE	1000560/2018	The State of Khar Police Station Vs Zarwan Shapur Kothawala	PP
13	SESSIONS CASE	1000642/2018	State Shivaji Nagar Police Station Vs Kafil Vakil Shaikh	APP
14	SESSIONS CASE	1000649/2018	The State of Maharashtra Bandra Police Station Vs Sukhendu Ajitkumar Jana and Other 01	APP
15	SESSIONS CASE	101419/2019	State of Maharashtra - Santacruz Police Station Vs William Rajkumar Chaudhary	APP
16	SESSIONS CASE	101450/2019	State of Maharashtra -Sion Police Station Vs Deepak Annappa Kunchikurve	APP
<b>ORDER</b>				
17	ABA	101331/2020	Vassem Patel And 4 Others Vs State Bandra Police Station	Rizwan Merchant And Associates
<b>COMPLIANCE</b>				
18	SESSIONS CASE	100530/2016	DADAR POLICE STATION. Vs KAMALKANT RAJENDRAPRASAD SHARMA	
<b>REPLY/SAY</b>				
19	M A IN ABA	100137/2020	Tabassum Begum Mohammed Wasi Sayed Vs State ShivajiNagar Police Station	Anand Charanbir



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20	ABA	100960/2020	Nandini Hitesh Khilnani Vs The State of Maharashtra Khar P.stn.	Kanchan S.Chandak
<b><u>APPEARANCE</u></b>				
21	SESSIONS CASE	101413/2019	State of Maharashtra - N. M. Joshi Marg Police Station Vs Prakash Mavji Rathod and Ors. 02	APP
22	SESSIONS CASE	101702/2019	The State of Maharashtra - Mulund Police Station Vs Rakesh Puran Tandon	APP
23	SESSIONS CASE	102089/2019	The State of Maharashtra - Kurla Police Station Vs Sagir Sabir Khan	APP
<b><u>FILING SAY EXH READY</u></b>				
24	SESSIONS CASE	100096/2020	The State of Maharashtra - Ghatkoper Police Station Station Vs Harshad Pandurang Gaikwad	APP

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<b><u>HEARING</u></b>				
1	SESSIONS CASE	100316/2014	The State MIDC P.S Vs Chandan Suraj Jaiswal and anr.	
2	MISC APPLN SC	100176/2020	The State of Maharashtra Through Antop Hill Police Station Vs Tabrej Sarfraz Shaikh	PP
3	ABA	101153/2020	Girish Gopaldas Pherwani And 4 Others Vs State Chembur Police Station	D G Gujral
<b><u>EVIDENCE PART HEARD</u></b>				
4	SESSIONS CASE	100727/2016	GHATKOPER POLICE STATION. Vs VISHWANATH BHIVAJI KADAM	
5	SESSIONS CASE	100556/2017	The State Nirmal Nagar Police Station Vs Akram @ Munna Qureshi	
<b><u>EVIDENCE</u></b>				
6	SESSIONS CASE	100186/2014	The State MIDC P.S Vs Yogendra Ramakant Singh@ Thakur and ors.	
7	SESSIONS CASE	100187/2014	The State MIDC P.S Vs Yogendra Ramakant Singh @ Thakur and others	
8	SESSIONS CASE	100575/2014	The State Shivaji Nagar P.S Vs Vishal Chandrakant Khade and anr.	
<b>Sub Matter: SESSIONS CASE/0100076/2015</b>				
9	SESSIONS CASE	100255/2015	The State D.B. Marg Police Station Vs Pallavi Kuldeep Singh And Another Three	
<b><u>CHARGE</u></b>				
10	SESSIONS CASE	100402/2014	The State Park Site P.S Vs Tushar Satish Goyal	

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11	SESSIONS CASE	100115/2015	Parksite Police Station. Vs Tushar Satish Goyal	
12	SESSIONS CASE	100416/2017	SION POLICE STATION .....Complainant. Vs ASHALI @ BLACK STALNI AROKENADAN .....Accused.	
13	SESSIONS CASE	100425/2017	PARKSITE POLICE STATION Vs JAVED UMAR JAMADAR	
14	SESSIONS CASE	100332/2019	The State of Maharashtra - Mulund Police Station Vs Lalchand Sirumal Bhojwani	APP
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
15	SESSIONS CASE	100762/1993	State - Sahar Airport P.Stn. Vs Mahesh Gopal Lala 3	APP Shelar Sujit
<b><u>STAYED BY DISTRICT COURT</u></b>				
16	SESSIONS CASE	100076/2015	The State Shivaji Nagar P.S Vs Sachin Bajrang Chikane 2. Krushna Bajrang Chikane	
<b>( Main Matter SESSIONS CASE/0100575/2014)</b>				
<b><u>REPLY/SAY</u></b>				
17	M A IN ABA	100554/2019	Shilpi Gandhi Khutale Vs Khar Police Station	Chetan Hadolikar
18	ABA	101414/2020	Santosh Vijay Parulekar And 6 Others Vs State Deonar Police Station	Sanjay N Dhadam
<b><u>APPEARANCE</u></b>				
19	SESSIONS CASE	100129/2019	The State of Maharshtra - Tilak Nagar Police Station Vs Suryakant Vilas Waghmare	APP
20	SESSIONS CASE	101726/2019	The State of maharashtra - Dharavi police station Vs Jahid @ Javed Aftab Qureshi and othrs 4	PP

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21	SESSIONS CASE	100663/2020	Tilak Nagar Police Station Vs Anjana Dinesh Patil	APP
<b><u>CROSS-EXAMINATION</u></b>				
22	SESSIONS CASE	100857/2015	The State - Nirmal Nagar Vs Vatiulla Shafiulla Shaikh	
23	SESSIONS CASE	100333/2016	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs HASAN ANWAR ALI SHAIKH AND ORS.3	
<b>Sub Matter: SESSIONS CASE/0100113/2017</b>				
24	SESSIONS CASE	100113/2017	NIRMAL NAGAR POLICE STATION. Vs SIKANDAR SAID BEG	
<b>( Main Matter SESSIONS CASE/0100333/2016)</b>				
25	SESSIONS CASE	100291/2017	NIRMAL NAGAR POLICE STATION Vs SHABREJ @ TINNU ZULFEKAR SHAIKH (RETIWALA) AND ORS.03	
26	SESSIONS CASE	100498/2017	The State Nirmal Nagar Police Station Vs Aasif @ Chadda Mohd. Meera Shaikh	
27	SESSIONS CASE	100075/2019	The State of Nirmal Nagar Police Station Vs Raffiq Ahamad Shaikh	APP
28	SESSIONS CASE	101657/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Arshad Hidayat Hussain Shaikh	APP

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<b><u>HEARING</u></b>				
1	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
2	SESSIONS CASE	1000702/2019	State of Maharashtra - Dharavi Vs Ramesh Kempa Shetty	PP
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100628/2016	MULUND POLICE STATION. Vs RAJESH SURYAKANT DANDEVATE	
<b><u>EVIDENCE</u></b>				
4	SESSIONS CASE	100547/2015	The State - Versova P.S. Vs Munavar Shamsuddin Ainerkar	
5	SESSIONS CASE	100788/2015	CHEMBUR POLICE STATION. Vs KAMLESH NARAYAN TAKEKAR AND ORS.04	
6	SESSIONS CASE	100944/2015	The State of Vakola Police Station Vs ASHOK @ ABHISHEK GOVIND PRASAD.	
<b><u>CHARGE</u></b>				
7	SESSIONS CASE	100483/2017	NAVGHAR POLICE STATION Vs SUCHETA SUHAS JOSHI AND ORS.02	
8	SESSIONS CASE	100664/2017	The State Khar Police Station Vs Kirankumar Anandkumar Thangelapalli	
9	SESSIONS CASE	100283/2018	The State of Maharashtra-Antop Hill P. Stn. Vs Dhananjay Kumar Omkarnath Mishra-	
10	SESSIONS CASE	100373/2020	The State of Maharashtra - Nagpada Police Station Vs Mohammad Akhtar Qureshi	APP

**HEARING BEFORE CHARGE**

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11	SESSIONS CASE	100608/2016	L.T. MARG POLICE STATION. Vs SARANG ASHOK PHULBANDE	
<b><u>COMPLIANCE</u></b>				
12	SESSIONS CASE	100338/2017	TROMBAY POLICE STATION Vs ABDUL SHAKIR ABDUL QADAR ABDUL HAMID KHAN AND ANOTHER 01	
<b><u>REPLY/SAY</u></b>				
13	ABA	101393/2020	Siddharth Harishchandra Gohil and 3 ors. Vs The State of Maharashtra Nehru Nagar P.Stn.	K.H.HolambePatil
<b><u>APPEARANCE</u></b>				
14	SESSIONS CASE	101536/2019	The State of Maharashtra - Antop Hill Police Station Vs Ajit Kamlesh Mandal	APP
15	SESSIONS CASE	101893/2019	The State of Maharashtra - Khar Police Station Vs Subodh Rambhau Shrivastav	APP
16	SESSIONS CASE	100176/2020	The State of Maharashtra - Mulund Police Station Vs Min Krushna Giri	APP
17	SESSIONS CASE	100354/2020	The State of Maharashtra - Ghatkoper Police Station Vs Haresh Mareppa Shinde	
<b><u>PRODUCTION OF ACCUSED</u></b>				
18	SESSIONS CASE	100114/2020	The State of Maharashtra - Agridada Police Station Vs Mohammad Shami Haidar Mohd. Habibur Rehman Shaikh	APP
<b><u>N.B.W.READY</u></b>				
19	SESSIONS CASE	100350/2017	CHUNABHATTI POLICE STATION Vs SANDIP VISHNU GANGURDE AND ANOTHER 01	
<b><u>CROSS-EXAMINATION</u></b>				

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20	SESSIONS CASE	100728/2015	The State of Santacruz Police Station Vs Milind Madhukar Sonkamble	

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